

12.00 hrs.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, it is mentioned in the Parliamentary papers, received by us, that a resolution was passed but I say that it was not passed here. It only says that.... Mr. Speaker, Sir, I have only to say that no such resolution was passed here.....

[English]

Members thumped the desks

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, when the resolution was not even moved and it also does not say that it is passed then how can it be taken as passed.

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, what I want to say is that the resolution about which it is being said that it has been passed is illegal, moreover there has been no voting on it, therefore it may be expunged. That resolution was not passed yesterday....

DR. LAXMI NARAYAN PANDEYA: The resolution which was not been moved here, does not arise, the question of passing neither it has been duly moved nor passed.

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, You may see yesterday's proceedings of the House. Voting did not take place in the House. When there was no voting, how can the resolution be deemed as passed. Mr. Speaker, Sir, my submission is that the bulletin received by us today, does not mention it as being passed. (Interruptions) It has not been passed....

SHRI KALKA DAS (Karolbagh): Mr. Speaker, Sir, you may go through the proceedings....

SHRI RAJVIR SINGH (Aonla): You should not insult the House by passing a fake resolution and nothing can be unfortunate than copy of the resolution being included in the proceeding.. (Interruptions)

PROF. PREM DHUMAL (Hamirpur): Mr. Speaker, Sir, how did they broadcast it? They have given this news on T.V. and Radio, whereas this resolution has not been passed.

SHRI KALKA DAS: They are simply misguiding the nation and it is an insult of the Parliament.

SHRI INDRAJIT GUPTA (Midnapur): If some people have doubt about it then it should be passed now.....

SHRI NITISH KUMAR (Barh): These people were unable to listen due to noise here.....

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, what is all this? It has not been passed here.... (Interruptions) where it has been written that it has been passed? Only it is said that desks were thumped. Where it has been written that it has been passed?

[English]

MR. SPEAKER: Well, I have received the notice of No Confidence Motion in the Council of Ministers. I am going to take up this notice with in one or two minutes. Before that, please allow the Papers to be laid on the Table of the House. Immediately after that, I will take it up.

Shrimati Sheila Kaul.

12.04 hrs.

PAPERS LAID ON THE TABLE

Jammu and Kashmir Cancellation Orders and Annulment of Instruments Act, 1992; and Notification under Urban Land (Ceiling and Regulation Act, 1976; etc, etc.)

[English]

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the Table:-

- (1) A copy of the Jammu and Kashmir Cancellation of Orders and Annulment of Instruments Act, 1992

(President Act No. 6 of 1992) (Hindi and English versions) published in Gazette of India dated the 17th July, 1992 under sub-section (3) of section 3 of the Jammu and Kashmir State Legislature (Delegation of Powers) Act, 1992.

- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT - 2962/92]

- (3) A copy of Urban Land (Ceiling and Regulation) Amendment Rules 1992 (Hindi and English versions) published in Notification No. G.S.R. 408 in Gazette of India dated the 12th September, 1992 under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976 together with an explanatory memorandum.

[Placed in Library. See No. LT - 2963/92]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi for the year 1991-92.

- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT - 2964/92]

Notification under Oil Fields (Regulation and Development) Act, 1948; Review on the working of and Annual Report of the oil Industry Development Board for the year 1990-91, etc, etc.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) I beg to lay on the Table:-

- (1) A copy of the Petroleum and Natural Gas (Amendment) Rules 1992 (Hindi and English versions) published in Notification No. G.S.R. 761 in Gazette of India dated the 10th September, 1992 under section 10 of the Oil Fields (Regulation and Development) Act, 1948.

[Placed in Library. See No. LT - 2965/92]

- (2) (i) A copy of the Annual Report (Hindi and English) versions) of the Oil Industry Development Board for the year 1990-91 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Oil Industry Development Board for the year 1990-91.

- (1) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT - 2966/92]

- (4) A copy of the Memorandum of understanding (Hindi and English versions) between the Gas Authority of India Limited and the Ministry of Petroleum and Natural Gas for the year 1992-93.

[Placed in Library. See No. LT - 2967/92]

Review on the Working of and Annual Report of the Paddy Processing Research Centre (Tamil Nadu) Society Thanjavur, for the year 1991-92 and Modern Food Industries (India) Ltd; New Delhi for 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society, Thanjavur, for the year 1991-92

[Placed in Library. See No. LT-2968/92]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Modern Food Industries (India) Limited, New Delhi, for the year 1991-92.

- (ii) Annual Report of the Modern Food Industries (India) Limited, New Delhi for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT - 2969/92]

Review on the working of and Annual Report of Indian Renewable Energy Development Agency New Delhi for the year, 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1991-92.

[Placed in Library. See No. LT-2970/92]

- (2) A copy of the Memorandum of Understand (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Department of Non-Conventional Energy Sources-Ministry of Power and Non-Conventional Energy Sources for the year 1992-93.

[Placed in Library. See No. LT - 2971/92]

Notifications under Central Reserve Police Force Act, 1949; etc

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): I beg to lay on the Table:-

MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949:-

(i) The Central Reserve Police Force Naik (Gestetner Operator), Constable (Daftry), Follower (Farrash), Follower (Safai Karmachari) and follower (Peon) Recruitment rules, 1992, published in Notification No. G.S.R. 403 in Gazette of India dated the 12th September, 1992.

(ii) The Central Reserve Police Force (Combatised Ministerial Cadre) Recruitment (Amendment) Rules, 1992 published in Notification No. G.S.R. 401 in Gazette of India dated the 12th September, 1992.

[Placed in Library. See No. LT-2972/92]

(2) A copy of the Central Reserve Police Force, Ministry of Home Affairs (Stenographer Grade-I) Recruitment (Amendment) Rules, 1992 (Hindi and English Versions) published in Notification No. G.S.R. 498 in Gazette of India dated the 14th November, 1992 issued under proviso to article 309 of the Constitution.

[Placed in Library. See No. LT-2973/92]

Review on the working of and Annual Report of Rajasthan State Dairy Development Corporation Limited, Jaipur for 1991-92 and Karnataka Dairy Development Corporation Ltd; Bangalore for 1990-91 etc.

THE MINISTER OF STATE IN THE

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(a) (i) A statement regarding Review by the Government or the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1991-92.

(ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1991-92 alongwith audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2974/92]

(b) (i) Statement regarding Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1990-91.

(ii) Annual Report of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1990-91, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item 1 above.

[Placed in Library. See No. LT-2975/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board, Anand, for the year 1991-

92 alongwith Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Dairy Development Board, Anand, for the year 1991-92.

[Placed in Library. See No. LT - 2976/92]

Review on the working of and Annual Report of the Madras Fertilizers Limited, Madras for the year 1991-92
Review on the working of and Annual Report of the Hindustan Fertilizer Corporation Limited for the year 1991-92

• THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRIGHULAM NABIAZAD): Sir, on behalf of Dr. Chinta Mohan, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1991-92.
- (ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2977/92]

- (b) (i) Review by the Government on the working of the Hindustan Fertiliser Corporation Limited, New Delhi, for the year 1991-92

- (ii) Annual Report of the

Hindustan Fertiliser Corporation Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2978/92]

- (c) (i) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1991-92.

- (ii) Annual Report of the Fertiliser Corporation of India Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2979/92]

- (d) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani, for the year 1991-92.

- (ii) Annual Report of the Hindustan organic Chemicals Limited, Rasayani, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2980/92]

- (e) (i) Review by the Government on the working of the Fertilizer and Chemicals Travancore Limited, Cochin, for the year 1991-92.

[Sh. Ghulam Nabi Azad]

- (ii) Annual Report of the Fertilizer and Chemicals Travancore Limited, Cochin, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2981/92]

- (f) (i) Review by the Government on the working of the Bengal Immunity Limited, Calcutta, for the year 1991-92.

- (ii) Annual Report of the Bengal Immunity Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2982/92]

- (g) (i) Review by the Government on the working of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1991-92.

- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2983/92]

- (h) (i) Review by the Government on the working of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1991-92.

- (ii) Annual Report of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2984/92]

Review on the working of an Annual Report of the National Seeds Corporation Limited, New Delhi for 1991-92 and National Federation of Coopratve Sugar Factories Ltd. New Delhi for 1991-92 etc

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1991-92.
- (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T. - 2985/92]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts.

[Sh. Mullapally Ramachandran]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1991-92.

[Placed in Library See No. L.T. - 2986/92]

- (3) (i) A copy each of the Annual Report (Hindi and English versions) of All India Federation of Co-operative Spinning Mills Limited, Bombay, for the year 1991-92 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of co-operative Spinning Mills Limited, Bombay, for the year 1991-92.

[Placed in Library See No. L.T. - 2987/92]

- 4) (i) A copy each of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1991-92 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Horticulture Board, Gurgaon, for the year 1991-92.

[Placed in Library See No. L.T. - 2988/92]

- (5) (i) A copy each of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin, for the year 1991-92 under sub-section (4) of section 15 of the Coconut Development Board Act, 1979.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the coconut Development Board, Cochin, for the year 1991-92 together with Audit Report thereon, undersub-section (4) of section 17 of the Coconut Development Board act, 1979.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Cochin, for the year 1991-92.

- (iv) A copy of the Developmental Activities and Achievements (Hindi and English versions) of the coconut Development Board, for the year 1991-92.

[Placed in Library See No. L.T. - 2989/92]

- (6) A copy of the Delhi Cooperative Societies (Third Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. 47/9/GH/Coop/419 published in Delhi Gazette dated the 26th February, 1992 under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1972.

[Placed in Library See No. L.T. - 2990/92]

- (7) A copy of the Multi-State Co-operative Societies (Privileges, Properties and Funds, Accounts, Audit, Winding up and Execution of Decrees, orders and Decisions) Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 737 (e) in Gazette of India dated the 27th August, 1992 under sub-section (3) of section 109 of the Multi-State Co-operative Societies Act, 1984.

[Placed in Library. See No. Lt - 2991/92]

Review on the working of and Annual Report of the Andrew Yule and Company Limited, Calcutta for 1991-92 and Nepa Ltd Napanagar for 1991-92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): I beg to lay on the Table:-

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| (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:- | (d) (i) Statement regarding Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1991-92. |
| (a) (i) Statement regarding Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1991-92. | (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. |
| (ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T-2992/92] | [Placed in Library See No. L.T-2995/92]

(e) (i) Statement regarding Review by the Government on the working of the Maruti Ydyog Limited, New Delhi, for the year 1991-92. |
| (b) (i) Statement regarding Review by the Government on the working of the Nepa Limited, Napanagar, for the year 1991-92. | (ii) Annual Report of the Maruti Ydyog Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. |
| (ii) Annual Report of the Nepa Limited, Napanagar, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T-2993/92] | [Placed in Library See No. L.T-2996/92]

(f) (i) Statement regarding Review by the Government on the working of the National Bicycle Corporation of India Limited, Bombay, for the year 1991-92. |
| (c) (i) Statement regarding Review by the Government on the working of the Bharat Ophthalmic Glass | (ii) Annual Report of the National Bicycle Corporation Limited, Bombay, for the year 1991-92 |

Limited, Durgapur, for the year 1991-92.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1991-92 alongwith Audite Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T-2994/92]

[Placed in Library See No. L.T-2995/92]

[Placed in Library See No. L.T-2996/92]

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

Institute, Palghat, for the year 1991-92.

[Placed in Library See No. L.T-2997/92]

[Placed in Library See No. L.T-3000/92]

- (g) (i) Statement regarding Review by the Government on the working of the Bharat Yantra Nigam Limited, Allahabad, for the year 1991-92.
- (3) A copy of an amendment (Hindi and English versions) to volume I, chapter 14 of the Public enterprises Survey for the year 1990-91.
- [Placed in Library See No. L.T-3001/92]
- (ii) Annual Report of the Bharat Yantra Nigam Limited, Allahabad, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- Review on the working of, Annual Report and Annual Accounts of the Shellac Export Promotion Council, Calcutta, for the year 1991-92; Review on the working of and Annual Report of the State Trading Corporation etc; etc.**
- [Placed in Library See No. L.T-2998/92]
- (h) (i) Statement regarding Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1991-92.
- THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-
- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotions Council, Calcutta, for the year 1991-92
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1991-92 together with Audit Report thereon.
- (ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library See No. L.T-2999/92]
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, Calcutta, for the year 1991-92.
- [Placed in Library See No. L.T-3002/92]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palghat for the year 1991-92 alongwith Audited Accounts.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1)
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Fluid Control Research

[Sh. Salman Khursheed]

of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the State Trading Corporation of India Limited, for the year 1991-92.
- (ii) Annual Report of the State Trading Corporation of India Limited for the year 1991-92 alongwith audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. L.T-3003/92]

- (b) (i) Review by the Government on the working of the India Tea and Restaurants Limited, Bombay, for the year 1991-92.
- (ii) Annual Report of the India Tea and Restaurants Limited, Bombay, for the year 1991-92 alongwith Audited Accounts and Comments of the comptroller and Auditor General thereon.

[Placed in Library See No. L.T-3004/92]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 1991-92 alongwith Audited Accounts.
- (ii) **A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Goods Export Promotion Council, New Delhi, for the year 1991-92.**

[Placed in Library See No. L.T-3005/92]

- (4) (i) A copy of the Annual Report

(Hindi and English versions) of the cashew Export Promotion Council of India, Cochin, for the year 1991-92 longwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the cashew Export Promotion Council of India, Cochin, for the year 1991-92.

[Placed in Library See No. L.T-3006/92]

Review on the working of, Annual Report and Annual Accounts of the Salar, Jung Museum Board, Hyderabad, for the years, 1989-90, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Salar Juhg Museum Board, Hyderabad, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. L.T-3007/92]